

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 141/2016
RT CP (IB) NO. 87/Chd/Pb/2017**

M/s. Sangal Papers Ltd.

...Petitioner

Versus.


M/s. Hind Samachar Ltd. & Anr.

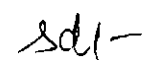
...Respondents

Present: Ms. Riya Bansal, Advocate for Mr. Gaurav Mankotia,
Advocate for petitioner.
None for respondents.

Learned counsel for the petitioner seeks time to file affidavit regarding despatch of notice along with postal receipt in token of despatch of postal article containing the Paper Book and also the Track Report by the next date.

List the matter on 23.05.2017. The compliance be made at least two days before the date fixed.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)


April 27, 2017.
saini